

श्री शिवचन्द्र झा (मधुबनी) : अभी कहा गया है कि हाउस एडजर्न नहीं हुआ। मैं जानना चाहता हूँ कि तब कौन चेयर में था इस बीच ?

MR. DEPUTY SPEAKER : As far as I am concerned, that is the position. I am clear about it.

SHRI DHIRESHWAR KALITA : But our position is not clear.

MR. DEPUTY SPEAKER : You can take it up with the Speaker if you want.

About the point raised by Mr. Somani. I am sorry, that misunderstanding might have crept in. I have looked into the record. This gentlemen's title is : Inspector of Police, Prohibition Control. Only his title has been given.

SHRI R. K. AMIN : What about my query ?

MR. DEPUTY SPEAKER : We have had enough discussion about that in the pre-lunch session in regard to the business of the House and all that. We came to certain conclusions about it. We did not pursue it further.

Now, the Railway Minister is going to make a statement regarding yesterday's accident.

SHRI B. K. DASCHOWDHURY (Cooch-Bihar) : We have submitted a Call Attention Notice..

MR. DEPUTY SPEAKER : You are too late now. You should have taken the opportunity when other Members got up. I have now called the Railway Minister.

14.57 hrs.

STATEMENT RE. RAILWAY ACCIDENT AT KHAGA

THE MINISTER OF RAILWAYS (SHRI NANDA) : On 12.8.70, at about 05.32 hours while train No. 40 Down Delhi-Howrah Janta Express was running between Sath Naraini and Khaga stations on the Kanpur-Allahabad double line broad gauge section of the Nor-

thern Railway, the train engine and five coaches marshalled third to seventh from the train engine derailed near the down distant signal of Khaga station. The second coach from the train engine did not derail and the fourth and sixth coaches were canted towards the Up main line and fouled it. Train No. 7 Up Toofan Express, which ran past Khaga station at 05.31 hours, collided with the fourth and sixth coaches of the train No. 40 Down Janta Express which are fouling the Up main line and the engine and nine coaches of 7 Up Toofan Express were thereby damaged but there was no derailment.

As a result of this accident 9 persons sustained grievous injuries and 20 others received minor injuries. The Assistant Medical Officer Fatehpur who on receipt of advice regarding the accident reached the site by road, rendered first aid to the injured persons and brought them to Fatehpur by No. 7 Up Toofan Express. The 20 persons who had received only minor injuries were allowed to proceed onwards after being rendered first aid and the 9 grievously injured persons were admitted in the civil hospital at Fatehpur, where one of them subsequently succumbed to his injuries. Another injured person, a railway employee, was removed to railway hospital at Kanpur and the remaining persons are still in Fatehpur Civil Hospital.

15.00 hrs.

Ex-gratia payment of Rs. 500/- to the next of kin of the passenger who died and Rs. 200/- each to 4 grievously injured persons and Rs. 100/- each to the other 4 grievously injured persons has been arranged.

SHRI DHIRESHWAR KALITA : Rs. 500 for one life ?

SHRI NANDA : This is an immediate ex-gratia payment.

It is reported that a trolley-man and his wife who were passing by, noticed some persons on the track at the spot where the accident took place, under suspicious circumstances, and challenged them whereupon the miscreants fell upon him. The trolleyman ran to summon aid

[Shri Nanda]

and informed the gateman of the level crossing gate nearby to protect the track. It is reported that the driver of 40 Down Janta Express exploded the detonators which had been placed by the gateman and controlled his train but for which the consequences of the derailment would have been much more serious. He could not, however, bring his train to a stop before the place where it is reported, a fish plate of the left rail of the down track had been opened.

On receipt of information about the accident, the Deputy Inspector General and the Superintendent of Government Railway Police, Allahabad, the District Magistrate and Superintendent of Police Fatehpur proceeded to the site of the accident by road. The Divisional Superintendent of Allahabad Division of the Northern Railway, along with other Divisional Officers also proceeded to the site by road. The General Manager, Northern Railway along with Chief Operating Superintendent, the Chief Medical Officer and the Chief Engineer left for the site by train No. 86 Down Assam Mail. The Superintendents of Police of the U. P., C. I. D. incharge of the crime branch and the scientific section also proceed to the site of the accident.

The Additional Commissioner of Railway Safety, Lucknow has reached the site of accident and has commenced his inquiry.

15.04 hrs.

MOTIONS RE: REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES, AND THE COMMITTEE ON UNTOUCHABILITY—

Contd.

MR. DEPUTY SPEAKER : Mr. Randhir Singh to continue his speech.

श्री रणधीर सिंह (रोहतक) : कल मैंने अर्ज किया था कि तीस स्टैंडर्ड एकड़ से ज्यादा जितनी भी जमीन है सारे देश में उस जमीन को लेकर बांट दिया जाना चाहिये लैंडलैस किसानों में, हरिजनों में, ट्राइब्स में तथा दूसरे भाइयों में ।

तीस स्टैंडर्ड एकड़ की कीमत कोई दो लाख बैठती है । न सिर्फ लैंड रिफार्म देहातों के लिये किए जाएं बल्कि शहरी सम्पत्ति का भी बंटवारा होना चाहिये । दो लाख से ज्यादा की सम्पत्ति किसी के पास नहीं रहनी चाहिये । चाहे टाटा हो या बिड़ला हो, बड़ा हो या छोटा हो, उस पर भी दो लाख की सीलिंग एप्लाइ होनी चाहिये । ऐसा नहीं होना चाहिये कि देहातों के लिए तो एक पैमाना और शहरों के लिए दूसरा पैमाना । शहरों के लिए सुना जाता है कि पांच छः लाख की सीलिंग रखी जा रही है और देहातों के लिए तीस स्टैंडर्ड एकड़ की यानी दो लाख की या इससे भी कुछ कम की । इसको बरदाश्त नहीं किया जायेगा । इसी तरह से जो इनकम है या तनख्वाहें हैं, कारखानों वगैरह से जो आमदनी है उसके लिये भी सीलिंग मुकर्रर हो । दो लाख से ज्यादा कोई आमदनी ओन नहीं कर सकेगा, ऐसी व्यवस्था होनी चाहिये । इस तरह से सारी फालतू इनकम को पूल करके फिर उसको बांट दिया जाना चाहिये । इसमें देर नहीं होनी चाहिये । जल्द इसको किया जाना चाहिये । लोगों ने बड़े-बड़े फार्म बना रखे हैं । सारे देश में और सब पार्टीज में इस सारे मसले पर बहस चल रही है । लोगों ने कोओप्रेटिब्स के नाम से या रजिस्टर्ड कम्पनीज के नाम से या ट्रस्ट बना कर दुनिया भर के फार्म बना रखे हैं, जायदादें बना रखी हैं । सुना है कि बिड़ला जैसे लोग इनकम टैक्स से बचने के लिये कम्पनियों वगैरह बना लेते हैं और सब ऊटपटांग बार्तों की जाती हैं । यह ख्याल नहीं करना चाहिए कि कोई अमरीकन या कॅनेडियन टाइप का फार्म है । चाहे कोई को-आपरेटिव सोसाइटी का फार्म हो और चाहे किसी कम्पनी के नाम से हो, उन सबको लेकर टिलर्ज आफ दि सायल को जमीन दी जाये, ताकि उनको काम करने का साधन मिले ।